

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-397(PB)/2017

IN THE MATTER OF:

Idemitsu Lube India Pvt. Limited

.... Applicant/Petitioner

Vs.

As Autotech Pvt. Ltd.

... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 31.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Ms. Deepa Krishan

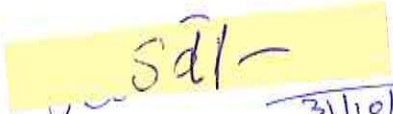
Hon'ble Member (T)

For the Applicant/Petitioner : Mr. Sandeep Bajaj, Ms. Aakanksha Mehra,
Mr. Naman Tandon, Advs.

For the Respondent :

ORDER

By Order of the Bench, the matter is listed on 13.11.2017.


(Nirmala Vincent)
Court Officer

V.Sethi
31.10.2017